

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

IN

Original Application No. 515/2023

In the matter:

Ganga Pollution

...Applicant

VERSUS

**State of Uttar
Pradesh & Ors.**

...Respondents

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Filed by: Advocate Atif Suhrawardy

On behalf of Central Pollution Control Board

Dated: 17.09.2025

Place: Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

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Original Application No. 515/2023

In the matter:

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REPLY ON BEHALF OF RESPONDENT NO. 04 i.e

CENTRAL POLLUTION CONTROL BOARD

MOST RESPECTFULLY SHOWETH:

1. That, the answering respondent, Central Pollution Control Board (CPCB) herein is constituted under Section 3 of The Water (Prevention and Control) Act, 1974. It performs the functions under the Water (Prevention and Control) Act, 1974, the Air (Prevention and Control) Act, 1981, and the Environment (Protection) Act, 1986.
2. That, this Hon'ble Tribunal passed order dated 28.08.2023 in present OA No. 515/2023 (Ganga Pollution Vs. State of U.P. and others). The relevant para of the order dated 28.08.2023 is reproduced below:

"The petition has been received on transfer from the High Court of Allahabad in pursuance of the order dated 21.07.2023 passed in Writ



Petition (PIL) No. 4003/2006, Re Ganga Pollution vs State of U.P. & Ors.”

Copy of order dated 28.08.2023 passed by Hon'ble NGT is annexed herewith as **ANNEXURE-1**.

3. That, earlier, the same matter was being considered by the Hon'ble High Court of Judicature at Allahabad, Allahabad Bench as WPIL No. 4003 of 2006 (Re-Ganga Pollution Vs. State of U.P. and others) wherein the Hon'ble Court passed an order dated 27.07.2022 directing the following:

“12. In the aforesaid factual matrix, we are constrained to direct the Central Pollution Control Board to collect samples from all the industries as mentioned in the affidavit dated December 23, 2016, and the STPs set up in the cities on the embankment of the river Ganga and submit a report to this Court as to whether these meet the prescribed standards. Needful may be done in due course. However, test reports of samples collected and reports prepared before the next date of hearing should be submitted in the Court.”

Relevant extract of para of the subsequent judgement dated 31.08.2022 is reproduced herein below for ready reference and kind perusal:

“12 (ii). Central Pollution Control Board shall furnish the test reports of the samples collected and available up to the next date of hearing in terms of directions issued in paragraph no. 12 of the order passed on July 27, 2022;”



4. That, in compliance of orders passed by the Hon'ble High Court, CPCB constituted about 50 teams consisting of CPCB officials to undertake surprise and random inspection of 1370 Grossly Polluting Industries (GPIs), 36 Sewage Treatment Plants (STPs) and eight (08) Common Effluent Treatment Plants (CETPs)/Common Chrome Recovery Unit (CCRU) located in the State of Uttar Pradesh.
5. That, the inspections by CPCB teams commenced on 26.08.2022 and as on the date of filing the present reply a total of 1414 inspections have been completed which includes 1370 GPIs located in 62 districts of Uttar Pradesh, 36 STPs in ten (10) districts, and eight (08) CETPs/CCRU in five (05) districts.
6. That, out of the 1370 GPIs inspected, CPCB has filed operational and compliance status of 1347 GPIs. Further, operational and compliance status of 36 STPs and 08 CETPs has also been filed before the Hon'ble High Court of Allahabad & Hon'ble NGT. The details of the same are as given in the table below:



Table 1: Summary of GPIs, STPs and CETPs filed in Hon'ble High Court of Allahabad/ Hon'ble National Green Tribunal

S.No.	Date of Affidavit	GPIs	CETPs	STPs	Remarks
1.	23.09.2022	61	06	13	Filed in Hon'ble High Court of
2.	31.10.2022	154 (including previously filed 61)	02	17	

3.	30.11.2022	276 (including previously filed 154 +61)	-	03	Allahabad
4.	14.10.2023	323 +363*	08	36	Filed in Hon'ble NGT. The status of 08 CETPs and 36 STPs was again filed in Hon'ble NGT *Status of 363 GPIs & 03STPs was attached as Annexure VI of this affidavit
5.	17.09.2024	240	-	-	Filed in
6.	10.02.2025	145	-	-	Hon'ble NGT
Total		1347 (276+363+323+240+145)	08	36	



7. That in furtherance of the above, CPCB has conducted the inspection of the remaining 23 GPIs. Thus, operational and compliance status of these 23 GPIs is being presented in this instant reply.

Grossly Polluting Industries (GPIs)

8. As per the 23 inspection reports, 22 GPIs were found operational. The remaining 01 unit was non-operational, but the ETP of the unit was found operational, due to which the compliance of the same was verified. Out of the 23 GPIs, 11 GPIs were found to comply, and 12 GPIs were found to be non-complying. Operational and compliance status of the 23 GPIs is presented in tabular form in Table 2 as following:-

Table 2: Summarized compliance status of 23 GPIs

S.No.	Name & Address of Unit	Sector	Operational status	Consent Status		Hazardous waste authorization	CGWA NO C	Compliance status as per minutes
				Water	Air			
1.	Dugdh Utpada Sahkari Sangh Ltd., Talab Tiwari,	Food & Beverages	OPR	Y	Y	Information not provided	A	Complying



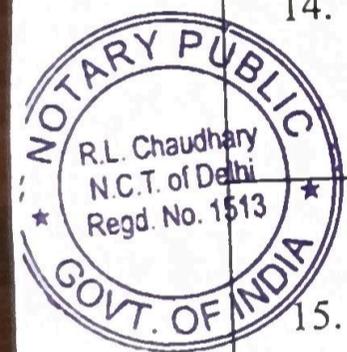
	Allahabad							
2.	Akbarpur Chini Mills Ltd Ambedkar Nagar	Sugar	OPR	Y	Y	Y	Y	Complying
3.	Suyash paper Mill, Ganeshpur Road, Basti	Pulp & Paper	OPR	Y	Y	Y	Y	Complying
4.	Bajaj Hindustan Ltd. (Sugar Div.) Athadama Rudhauri Basti	Sugar	OPR	Y	Y	Y	Y	Non-complying wrt BOD
5.	Unilever India Export Ltd. (Instant Tea Unit), Kasgair Road, Etah	Food & Beverages	OPR	Y	Y	Y	Y	Non-complying w.r.t. BOD
6.	Krishna Carpet, B-3, 4, 5, Industrial Estate, District-Hathras	Textile	OPR	Y	Y	Y	Y	Non-complying w.r.t. BOD & FDS
7.	Akhtar Tann	Tanner	OPR	Y	Y	Y	A	Non-compl





	ers , 112 A , Wajidpur , J ajmau	y						ying w.r.t. FDS
8.	Mash Intern ational , 83/6 9 , Hidustan Compound , Jajmau	Tanner y	OPR	Y	Y	Y	A	Complying
9.	Indian Tanni ng Ind. , 150 ft. Road , Ja jmau	Tanner y	OPR	Y	Y	Y	Y	Non-compl ying w.r. T . Cr
10.	M.K. Dyein g, G 82, Site- 3, Kanpur	Textile	OPR	Y	Y	A	A	Complying
11.	R.S.A. Dyin g, Raipur, K ukhat, Kanp ur Dehat	Textile	OPR	Y	Y	Informati on not pr ovided	N	Non-compl ying since unit bypass ing untreat ed effluent
12.	Neoli Sugar Factory Ltd, Neoli, Kashi	Sugar	NOPR (ET P operation al)	Y	Y	A	Y	Complying

	ram nagar, K asganj							
13.	New India S ugar Mills, Dhadha Buj urag, Hata , District- K ushinagar	Sugar	OPR	Y	Y	Y	Y	Complying
14.	Bajaj Hindus tan Ltd, Sug ar Unit Bark hera, Pilibhit	Sugar	OPR	Y	Y	Y	Y	Complying
15.	Bisalpur Kis an Sehkari C hini Mills, Bi salpur	Sugar	OPR	A	A	Y	A	Non-compl ying w.r.t. suspected d ilution
16.	L.H.Sugar F actory Limit ed, Pilibhit	Sugar	OPR	Y	Y	Y	Y	Non-compl ying w.r.t. suspected d ilution
17.	Kisan Sehka ri Chini Mill s, Puranpur	Sugar	OPR	A	A	Y	A	Non-compl ying w.r.t. suspected d ilution
18.	Bajaj Hindus	Sugar	OPR	Y	Y	Y	Y	Complying



	tan Ltd. Maq soodapur Sh ajhanpur							
19.	Kribhco Shy am Fertilizer Limited, Jala labad Road Shajhanpur	Chemical	OPR	A	A	Y	Y	Complying
20.	The Seksaria Biswan Suga r factory, (S ugar Unit) B iswan, Sitap ur	Sugar	OPR	Y	Y	Y	Y	Non-compl ying w.r.t. suspected d ilution
21.	Madhu India deco Ltd, At ariya, Sitapu r	Textile	OPR	Y	Y	A	Y	Non-compl ying due to high pH & SAR
22.	Avadh Sugar and Energy Ltd., (Forma ly name - Ou dh Sugar Mil l, Sugar unit) Hargaon, Sit apur	Sugar	OPR	Y	Y	Y	Y	Non-compl ying w.r.t. suspected d ilution



23.	Saba Export s,B-2,3, L.T .P. Banther, Unnao	Tanner y	OPR	Y	Y	Y	Y	Complying
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*OPR- Operational, NOPR-Non-operational, Y-Yes, A-Applied

9. That, details of these 23 GPIs along with names, operational status, Effluent Treatment Plant (ETP) functional status, consent status, and compliance status are presented in tabular form and annexed herewith as **ANNEXURE 2**;

The details of parameter-wise values at ETP outlet (as per test report) and details of parameter-wise values at ETP inlet (as per test reports), for the 23 GPIs are presented in tabular form and annexed herewith as **ANNEXURE 3** and **ANNEXURE 4** respectively.



10. That, total of 1370 inspection reports of GPIs (including 858 operational units and 512 non-operational units) have been prepared. Out of the 858 operational GPIs; 415 GPIs have been found complying and 443 are non-compliant. Out of the 512 non-operational units, ETPs of 08 units were found operational. Out of these 08 units, 04 units have been found complying, whereas the remaining 04 units were found non-compliant.

148 GPIs were found temporarily non-operational in view of the roster issued by UPPCB/ power failure /maintenance issues, etc. or were found operating dry process, due to which their compliance could not be verified. UPPCB has been asked to re-inspect the same for taking

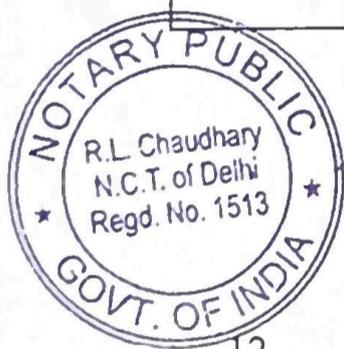
necessary action. Further, the inspection reports of remaining non-operational GPIs were also forwarded to UPPCB for taking necessary action.

11. That, the cumulative outcome of the 1414 inspections and sample collections carried out by CPCB officials is summarized in Table 3:

Table 3: Cumulative table on inspections carried out

S.No.	Type of Unit	GPIs	STP	CETP	Total
1.	Total units to be inspected*	1370	36	8	1414
2.	Total units inspected	1370	36	8	1414
a.	Non operational	512	4	0	516
b.	Operational	858	32	8	898
	Complying	415	7	1	423
	Non complying	443	25	7	475

*Number of GPIs as per inventory of 2021 received from Uttar Pradesh Pollution Control Board



12. That, the Hon'ble High Court of Allahabad, vide order dated 26.09.2022, also directed the following:

".....10. Learned counsel for the U.P. Pollution Control board shall also apprise the Court about the contents of the affidavit filed by the Central Pollution Control Board whereby a number of GPIs were not

found to be meeting the parameters laid down for treatment of discharge of effluents."

Pursuant to the above, inspection reports of the aforesaid 1370 GPIs, 36 STPs, and 8 CETPs have been forwarded to UPPCB for necessary action.

13. That, the answering respondent craves leave of the Hon'ble Tribunal to file additional reply, if required, in future.
14. That, in the light of the above submissions, it is respectfully submitted that this Answering Respondent, i.e., CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble Court in the instant OA.



A handwritten signature in black ink, appearing to be "Dinabandhu Gouda".

(Dinabandhu Gouda)

Scientist 'F'

(Central Pollution Control Board)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

IN

Original Application No. 515/2023

In the matter:

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AFFIDAVIT

I, **Dinabandhu Gouda** working as Scientist 'F' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, do hereby solemnly affirm and declare on oath and state as under:

1. That I, the deponent herein is well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the

same are read over and explained to me and are not repeated herein for the sake of brevity.



VERIFICATION

Verified at Delhi on this day of 17 SEP 2025 2025 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis- stated.

DEPONENT

दीनबन्धु गौड़ा / Dinabandhu Gouda
प्रभागीय प्रमुख, डबल्यू क्यू एम-II / Division Head, WQM-II
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

DEPONENT

ATTESTED

NOTARY PUBLIC
GOVT. OF INDIA

17 SEP 2025

दीनबन्धु गौड़ा / Dinabandhu Gouda
प्रभागीय प्रमुख, डबल्यू क्यू एम-II / Division Head, WQM-II
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Item No. 13

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI****(BY HYBRID MODE)**Original Application No. 515/2023
(Writ Petition (PIL) No. 4003/2006)

Ganga Pollution

Applicant

Versus

State of U.P. & Ors.

Respondent(s)

Date of hearing: 28.08.2023

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**Respondent: Mr. Bhanwar Pal Singh Jadon, Advocate for State of UP
Mr. Pradeep Mishra and Mr. Daleep Dhyani, Advocates for UPPCB**ORDER**

1. The petition has been received on transfer from the High Court of Allahabad in pursuance to the order dated 21.07.2023 passed in *Writ Petition (PIL) No. 4003/2006, Re Ganga Pollution v. State of U.P. & Ors.*
2. Mr. Bhanwar Pal Singh Jadon, Advocate appears and accepts notice on behalf of State of Uttar Pradesh and Mr. Pradeep Mishra, Advocate appears and accepts notice on behalf of Uttar Pradesh Pollution Control Board.
3. Let Notice be issued to all other concerned parties in the matter.
4. List this matter on 16.10.2023.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

August 28, 2023
SN

S.No.	Name & Address of Unit	Sector	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
				Water	Air	Hazardous	CGWA NOC		
1.	Dugdh Utpadak Sahkari Sangh Ltd., Talab Tiwari, Allahabad	Food & Beverages	Operational	Y	Y	Information not provided	Applied	Physico-chemical + Biological +Tertiary	Complying
2.	Akbarpur Chini Mills Ltd Ambedkar Nagar	Sugar	Operational	Y	Y	Y	Y	Physico-chemical + Biological +Tertiary	Complying
3.	Suyash paper Mill, Ganeshpur Road, Basti	Pulp & Paper	Operational	Y	Y	Y	Y	Physico-chemical + Biological	Complying
4.	Bajaj Hindustan Ltd. (Sugar Div.) Athadama Rudhauri Basti	Sugar	Operational	Y	Y	Y	Y	Physico-chemical + Biological +Tertiary	Non-complying wrt BOD
5.	Unilever India Export Ltd. (Instant Tea Unit), Kasgair Road, Etah	Food & Beverages	Operational	Y	Y	Y	Y	Physico-chemical +Biological +Tertiary	Non-complying w.r.t. BOD
6.	Krishna Carpet, B-3, 4, 5, Industrial Estate, District-Hathras	Textile	Operational	Y	Y	Y	Y	Physico-chemical +Biological +Tertiary	Non-complying w.r.t. BOD & FDS

S.No.	Name & Address of Unit	Sector	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
7.	Akhtar Tanners , 112 A , Wajidpur , Jajmau	Tannery	Operational	Y	Y	Y	Applied	Physico-chemical	Non-complying w.r.t. FDS
8.	Mash International , 83/69 , Hidustan Compound , Jajmau	Tannery	Operational	Y	Y	Y	Applied	Physico-chemical	Complying
9.	Indian Tanning Ind. , 150 Ft. Road , Jajmau	Tannery	Operational	Y	Y	Y	Y	Physico-chemical	Non-complying w.r.t. T. Cr
10.	M.K. Dyeing,G 82, Site-3, Kanpur	Textile	Operational	Y	Y	Applied	Applied	Physico-chemical+ Biological	Complying
11.	R.S.A. Dying, Raipur, Kukhat, Kanpur Dehat	Textile	Operational	Y	Y	Information not provided	N	Physico-chemical+ Tertiary	Non-complying since unit bypassing untreated effluent
12.	Neoli Sugar Factory Ltd, Neoli, Kashiram nagar, Kasganj	Sugar	Non- operational (ETP operational)	Y	Y	Applied	Y	Physico-chemical + Biological + Tertiary	Complying
13.	New India Sugar Mills, Dhadha Bujurag, Hata,	Sugar	Operational	Y	Y	Y	Y	Physico-chemical + Biological + Tertiary	Complying

S.No.	Name & Address of Unit	Sector	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
	District-Kushinagar								
14.	Bajaj Hindustan Ltd, Sugar Unit Barkhera, Pilibhit	Sugar	Operational	Y	Y	Y	Y	Physico-chemical + Biological + Tertiary	Complying
15.	Bisalpur Kisan Sehkar Chini Mills, Bisalpur	Sugar	Operational	Applied	Applied	Y	Applied	Physico-chemical + Biological + Tertiary	Non-complying w.r.t. suspected dilution
16.	L.H.Sugar Factory Limited, Pilibhit	Sugar	Operational	Y	Y	Y	Y	Physico-chemical + Biological + Tertiary	Non-complying w.r.t. suspected dilution
17.	Kisan Sehkar Chini Mills, Puranpur	Sugar	Operational	Applied	Applied	Y	Applied	Physico-chemical + Biological + Tertiary	Non-complying w.r.t. suspected dilution
18.	Bajaj Hindustan Ltd. Maqsoodapur Shajhanpur	Sugar	Operational	Y	Y	Y	Y	Physico-chemical + Biological + Tertiary	Complying
19.	Kribhco Shyam Fertilizer Limited,	Chemical	Operational	Applied	Applied	Y	Y	Physico-chemical	Complying

S.No.	Name & Address of Unit	Sector	Operational status	Consent Status				Effluent Treated Scheme	Compliance status
	Jalalabad Road Shajhanpur								
20.	The Seksaria Biswan Sugar factory, (Sugar Unit) Biswan, Sitapur	Sugar	Operational	Y	Y	Y	Y	Physico-chemical + Biological +Tertiary	Non-complying w.r.t. suspected dilution
21.	Madhu India deco Ltd, Atariya, Sitapur	Textile	Operational	Y	Y	Applied	Y	Physico-chemical + Biological	Non-complying due to high pH & SAR
22.	Avadh Sugar and Energy Ltd., (Formaly name - Oudh Sugar Mill, Sugar unit) Hargaon, Sitapur	Sugar	Operational	Y	Y	Y	Y	Physico-chemical + Biological +Tertiary	Non-complying w.r.t. suspected dilution
23.	Saba Exports,B-2,3, L.T.P. Banther, Unnao	Tannery	Operational	Y	Y	Y	Y	Physico-chemical followed by CETP	Complying

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FDS (mg/l)	Sulphide (mg/l)	Ammonical Nitrogen (mg/l)	Total Chromium (mg/l)	Sulphate (mg/l)	SAR	Phenolic Compound (mg/l)	AOX (mg/l)	Oil & Grease (mg/l)	Color	MLSS (mg/l)	MLVSS (mg/l)	Other Characteristics	Compliance Status
1.	Dugdh Utpadah Sahkari Sangh Ltd., Talab Tiwari, Allahabad	15.9	8.15	<5.0	10.3	2.6	518	-	-	-	-	-	-	-	-	<5	-	-	-	-	Complying
2.	Akbarpur Chini Mills Ltd Ambedkar Nagar	17.22	8.14	8.47	34.8	<2.5	1791	-	-	-	-	-	-	-	-	<5.0	-	2711	2430	-	Complying
3.	Suyash paper Mill, Ganeshpur Road, Basti		7.73	10.4	45.8	3.54	-	-	-	-	-	-	-	-	-	-	-	2837	1836	-	Complying
4.	Bajaj Hindustan Ltd. (Sugar Div.) Athadama Rudhauri Basti	34.68	6.64	588	921	1056	2601	-	-	-	-	-	-	-	-	<5	-	1523	1169	-	Non-complying wrt BOD
5.	Unilever India Export Ltd. (Instant Tea Unit), Kasgair Road, Etah		6.55	157	402	17	7259	-	-	-	-	-	-	-	-	<5	-	-	17757, 16572	14760, 14113	Non-complying w.r.t. BOD
6.	Krishna Carpet, B-3, 4, 5, Industrial Estate, District-Hathras		8.13	47.1	154	16.6	2942	2392	<1.0	<0.5	<0.00332	-	23.8	<0.1	-	<5.0	100	37.2	24	Tem- 28.4	Non-complying w.r.t. BOD & FDS
7.	Akhtar Tanners , 112 A , Wajidpur , Jajmau		6.31	-	-	336	5769	5768	-	-	-	-	-	-	-	-	-	-	-	-	Non-complying w.r.t. FDS
8.	Mash International , 83/69 , Hidustan Compound , Jajmau	6.08	8.13	-	-	449	1977	1812	-	-	2.102	-	-	-	-	-	-	-	-	-	Complying
9.	Indian Tanning Ind. , 150 Ft. Road , Jajmau	84.08	7.1	-	-	418	8424	7962	-	-	35.26	-	-	-	-	-	-	-	-	-	Non-complying w.r.t. T. Cr

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FDS (mg/l)	Sulphide (mg/l)	Ammonical Nitrogen (mg/l)	Total Chromium (mg/l)	Sulphate (mg/l)	SAR	Phenolic Compound (mg/l)	AOX (mg/l)	Oil & Grease (mg/l)	Color	MLSS (mg/l)	MLVSS (mg/l)	Other Characteristics	Compliance Status
10.	M.K. Dyeing, G 82, Site-3, Kanpur	5.98	7.06	7.3	24	4.4	1318	998	<1.0	<0.5	BDL	-	4.9	0.17	-	<5.0	50	-	-	-	Complying
11.	R.S.A. Dying, Raipur, Kukhat, Kanpur Dehat	-	7.69	7.33	22.7	<2.5	913	830	<1.0	<0.5	<0.003	-	9.68	<0.1	-	<5.0	20	-	-	-	Non-complying since unit bypassing untreated effluent
12.	Neoli Sugar Factory Ltd, Neoli, Kashiram nagar, Kasganj	36.87	7.52	15.2	73.3	8	1740	-	-	-	-	-	-	-	-	5.15	-	1703	1354	-	Complying
13.	New India Sugar Mills, Dhadha Bujurag, Hata, District-Kushinagar	17.22	7.01	13.5	75.2	6.4	1873	-	-	-	-	-	-	-	-	<5.0	-	1934, 1999	1,61,11,654	-	Complying
14.	Bajaj Hindustan Ltd, Sugar Unit Barkhera, Pilibhit	27.74	7.23	13.3	56.7	BDL	664	-	-	-	-	-	-	-	-	BDL	-	5924	2149	-	Complying
15.	Bisalpur Kisan Sehkari Chini Mills, Bisalpur	213	6.91	20.5	60.5	12.2	1128	-	-	-	-	199	-	-	-	5.39	-	1212	996	-	Non-complying w.r.t. suspected dilution
16.	L. H. Sugar Factory Limited, Pilibhit	62.8	7.75	5.45	25.6	<2.5	1069	-	-	-	-	-	-	-	-	5.24	-	2919	1921	-	Non-complying w.r.t. suspected dilution
17.	Kisan Sehkari Chini Mills, Puranpur	3433	7.52	10	58.5	5	571	-	-	-	-	-	-	-	-	<5	-	1040, 475	866, 465	-	Non-complying w.r.t. suspected dilution

S.No.	Name & Address of Unit	Flow KLD	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	FDS (mg/l)	Sulphide (mg/l)	Ammonical Nitrogen (mg/l)	Total Chromium (mg/l)	Sulphate (mg/l)	SAR	Phenolic Compound (mg/l)	AOX (mg/l)	Oil & Grease (mg/l)	Color	MLSS (mg/l)	MLVSS (mg/l)	Other Characteristics	Compliance Status
18.	Bajaj Hindustan Ltd. Maqsoodapur Shajhanpur	17.22	7.04	6.17	19.4	<2.5	750	-	-	-	-	-	-	-	-	<5.0	-	4699	1999		Complying
19.	Kribhco Shyam Fertilizer Limited, Jalalabad Road Shajhanpur	-	7.43	25	141	9.59	2213	-	-	-	-	-	-	-	-	5.54	-	-	-	NH3-N- 10.6, TKN- 14.8, Fluoride- 0.96, Nitrate- 0.96, Free Amm as N- 0.203	Complying
20.	The Seksaria Biswan Sugar factory, (Sugar Unit) Biswan, Sitapur	46.05	7.58	23.5	82.6	12.3	604	-	-	-	-	-	-	-	-	7.9	-	-	2377, 2450	1858, 1855	Non-complying w.r.t. suspected dilution
21.	Madhu India deco Ltd, Atariya, Sitapur	198.5	10.9	20.2	83.2	3.33	1264	1641	<1.0	-	<0.00332	-	27.7	<0.1	-	<5	15	175	92.4	NH4-N- <0.5	Non-complying due to high pH & SAR
22.	Avadh Sugar and Energy Ltd., (Formaly name - Oudh Sugar Mill, Sugar unit) Hargaon, Sitapur	50.56	6.53	3250	5574	233	7170	-	-	-	-	1969	-	-	-	-	-	15107, 15433, 12764	7218, 7277, 6136	-	Non-complying w.r.t. suspected dilution
23.	Saba Exports, B-2,3, L.T.P. Banther, Unnao	48.47	7.54	-	-	42.2	2082	1989	-	-	0.251	-	-	-	-	-	-	-	-	-	Complying

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
1.	Dugdh Utpadah Sahkari Sangh Ltd., Talab Tiwari, Allahabad	30.3	7.22	136	228	165	512	-	O & G- 7.76
2.	Akbarpur Chini Mills Ltd Ambedkar Nagar	22.43	4.54	640	943	114	384	-	O & G- 10.9
3.	Suyash paper Mill, Ganeshpur Road, Basti	-	5.65	3750	7267	1343	-	-	-
4.	Bajaj Hindustan Ltd. (Sugar Div.) Athadama Rudhauri Basti	33.873	4.65	602	1018	146	3391		O&G- 5.0
5.	Unilever India Export Ltd. (Instant Tea Unit), Kasgair Road, Etah		6.11	1215	3504	1701	5478		O&G- 18.1
6.	Krishna Carpet, B-3, 4, 5, Industrial Estate, District-Hathras		7.38	80	309	44.2	3315	75	Tem- 28.2, O& G- <5, FDS- 2848, SAR- 34.8, Phenol- 0.20, Sulphide- <1.0, NH4-N- 2.57, T. Cr- <0.00332
7.	Akhtar Tanners , 112 A , Wajidpur , Jajmau		12.2	-	-	929	7471		FDS- 6658, T.Cr- -
8.	Mash International , 83/69 , Hidustan Compound , Jajmau	8.15	7.51	-	-	86.4	2030		FDS- 1852, T. Cr- 0.443
9.	Indian Tanning Ind. , 150 Ft. Road , Jajmau	113.8	7.85	-	-	484	2823		T. Cr-27.57, FDS- 1916
10.	M.K. Dyeing, G 82, Site-3, Kanpur	6.49	7.72	63.4	210	58.4	23766	5000	FDS- 2104, SAR- 15.7, Phenol- 0.35, Sulphide- <1.0, AN- 1.68, T. Cr- BDL, O&G- 17.2
11.	R.S.A. Dying, Raipur, Kukhat, Kanpur Dehat	-	7.83	41.2	135	80.1	1688	670	FDS- 1586, Sulphide- <1.0, AN- 0.699, SAR- 16.3, Phenol- 0.17, T. Cr- 0.004, O & G- <5.0
12.	Neoli Sugar Factory Ltd, Neoli, Kashiram nagar, Kasganj	12.82	6.94	220	610	109	1605		O&G- 264
13.	New India Sugar Mills, Dhadha Bujurag, Hata, District-Kushinagar	22.43	5.99	315	548	107	1957		O&G-10.5
14.	Bajaj Hindustan Ltd, Sugar Unit Barkhera, Pilibhit	28.48	5.46	1211	2216	127	3391		O&G- 7.4
15.	Bisalpur Kisan Sehkari Chini Mills, Bisalpur	274.09	4.9	2142	3406	245	3753	-	O & G- 10.1, Sulphate- 366
16.	L.H.Sugar Factory Limited, Pilibhit	52.8	4.86	1027	1547	233	1273	-	O&G- 6.69

S.No.	Name & Address of Unit	Flow KLD	pH (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	Color	Other Characteristics
17.	Kisan Sehkari Chini Mills, Puranpur	No meter	3.44	1886	2679	110	1036	-	O&G- <5
18.	Bajaj Hindustan Ltd. Maqsoodapur Shajhanpur	22.43	5.19	682	1290	98.1	882		O &G- 21.9
19.	Kribhco Shyam Fertilizer Limited, Jalalabad Road Shajhanpur	-	8.58	115	229	96.6	1699	-	Fluoride- 0.69, Nitrate- 3, NH3-N-145, TKN- 354,
20.	The Seksaria Biswan Sugar factory, (Sugar Unit) Biswan, Sitapur	43.41	4.42	2003	2876	369	1047		O&G- 16.4
21.	Madhu India deco Ltd, Atariya, Sitapur	149	8.13	15	59.8	8.67	926	40	Tem- 26.9, FDS- 750, SAR- 16.2, Phenol-<0.1, Sulphide-<1.0, NH4-N- <0.5, T. Cr- 0.019, O&G- <5
22.	Avadh Sugar and Energy Ltd., (Formaly name - Oudh Sugar Mill, Sugar unit) Hargaon, Sitapur	92	3.7	3160	5422	346	2041	-	Sulphate- 141
23.	Saba Exports,B-2,3, L.T.P. Banther, Unnao	54.43	6.7	-	-	2387	2552	-	FDS- 2410, T. Cr- 2.093